

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 775/2021

ARSHAD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Crl.A. No. 776/2021 (II)

(FOR)

Crl.A. No. 777/2021 (II)

(FOR)

Date : 05-05-2022 This appeal was called on for hearing today.

For Appellant(s) Mr. Shoaib Ahmad Khan, Adv.
 Mr. Md. Anas Chaudhary, Adv.
 Mr. Iduddin, Adv.
 Ms. Snehla Chaudhary, Adv.
 Mr. Ansar Ahmad Chaudhary, AOR

For Respondent(s) Mr. Vishwa Pal Singh, AOR

 Mr. Abhishek Atrey, AOR
 Mr. Akash Giri, Adv.
 Ms. Ambika Atrey, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

All Matters

The common sole respondent 'State' is duly represented.

Original records have been received from the High Court as well as Trial Court.

The matter shall be processed for listing before the Hon'ble

Contd...

Court.

The parties may file additional documents in the meanwhile,
upon due service.

AVANI PAL SINGH
Registrar